

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

434/241/ND/2018

COARM:

**PRESENT: MS. SAROJ RAJWARE
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.09.2019**

**NAME OF THE COMPANY: M/s. Anupam Gupta And Another V/s. M/s.
Overseas Courier Service (India) Pvt. Ltd. & Others**

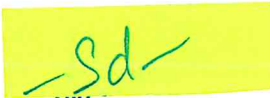
SECTION OF THE COMPANIES ACT: 241

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Aditya Ganju & Mr. Mohit Advocates for the Respondent

ORDER

Let replies be filed to the 2 applications filed. One filed by the petitioner and other by Respondent no. 2. Be listed on 16th October, 2019, the date already fixed.


**(Saroj Rajware)
Member (T)**


**(Ina Malhotra)
Member (J)**